- (b) the average cost of use of this technology;
- (c) the proportion by which the extraction has been increased after its use; and
- (d) whether it is a cost effective technology and if so, the details thereof?

THE MINISTER OF MINES (SHRI DINSHA J. PATEL): (a) As per available information, there are 1256 mines in the country where heavy earth moving machineries are being used.

- (b) to (d) The cost for using heavy earth moving machineries in mining and any increase in production due to its use is mine specific and depends on location and type of mineral deposit. This information is not centrally maintained. However, the various types of machinery used in mining in India are given below:—
 - (i) Dipper Shovel (Mechanical)
 - (ii) Dipper Shovel (Hydraulic)
 - (iii) Back Hoe
 - (iv) Front End Loaders
 - (v) Locomotives
 - (vi) Haulers/Dumpers
 - (vii) Drills/Blast Holes
 - (viii) Bull Dozer/Ripper Dozers
 - (ix) Motor Graders
 - (x) Crushers
 - (xi) Cranes
 - (xii) Drag Lines
 - (xiii) Surface Miners
 - (xiv) Air Compressor

Unification of Wakf Boards

2575. SHRI SABIR ALI:

SHRI MOHAMMED ADEEB:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- whether there has been a persistent demand for unification of Punjab, Haryana, Himachal Pradesh and Chandigarh Wakf Boards;
 - (b) if so, what action has been taken so far; and
 - the strategy being formulated to make it possible?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING): (a) Yes, Sir.

(b) and (c) The Governments of the States of Punjab, Haryana and Himachal Pradesh and Union Territory of Chandigarh have been requested to inform if they want their Wakf Boards to continue to function independently or be united.

Implementation of minority quota

†2576. SHRI RASHEED MASOOD: Will the Minister of MINORITY AFFAIRS be pleased to state:

- whether Government is proposing amendment in the constitution to implement the minority quota;
 - (b) if so, by when; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING): (a) No, Sir.

- (b) Does not arise in view of (a) above.
- The matter is sub-judice. (c)

Inclusive agenda for minorities

2577. SHRI HUSAIN DALWAI: Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether Government has embarked on "an inclusive agenda for the minorities";
 - (b) if so, the details thereof;
- how Government has proposed to target benefits of development to the minorities;

[†]Original notice of the question was received in Hindi.